

To, The Jail Superintendent  
Tihar Jail  
Delhi

State Vs. Mohd. Wasim

FIR No: 46/2012

Under Section: 302/404 IPC

PS: Hauz Qazi

27.06.2020

Ld. PO is on training

Through video conferencing

Present: Sh. Alok Saxena, Ld. APP for the State.  
Sh. Areeb Ahmad, Ld. Counsel for accused/applicant.

Ld. Counsel for accused/applicant is seeking interim bail on the ground that his case is covered vide minutes dated 18.05.2020 of High Powered Committee.

Reply of IO to the bail application has been received. As per same, accused has no previous involvement in any other case apart from present case.

Let report be called from concerned jail superintendent regarding the conduct of accused at jail alongwith custody warrants of the accused by next date of hearing

Put up for hearing on 30.06.2020.

ANUJ  
AGRAWAL

Digitally signed  
by ANUJ  
AGRAWAL  
Date: 2020.06.27  
12:47:58 +0530

(Anuj Agrawal)  
ASJ-03, Central District  
Tis Hazari Courts, Delhi  
27.06.2020

FIR No.34/2020

PS Karol Bagh

U/s 392/394/397/34 IPC

State Vs. Dhananjay @ kalu

27.06.2020

**Fresh bail application U/s 439 Cr.P.C. received by way of assignment.**

**Ld. Presiding Officer is on Training today.**

Present: Sh. Virender Singh, Ld. APP for the State.(Through VC)

Sh. Pradeep Kumar , Ld. Counsel for applicant/accused  
Dhananjay @ kalu

This is an application U/s 439 Cr.P.C. moved on behalf of applicant/accused, seeking interim bail. Reply filed by the IO.

**Put up on 29.06.2020**



Ahmad to

Additional Sessions Judge-02(Central)

Tis Hazari Courts, Delhi.

27.06.2020

FIR No.34/2020  
PS Karol Bagh  
U/s 392/394/397/34 IPC  
State Vs.Raja Ram

27.06.2020

**Fresh bail application U/s 439 Cr.P.C. received by way of assignment.**


**Ld. Presiding Officer is on Training today.**

Present: Sh. Virender Singh, Ld. APP for the State.(**Through VC**)

Sh. Pradeep Kumar Singh , Ld. Counsel for applicant/accused  
Raja Ram.(**Through Electronic Mode**)

This is an application U/s 439 Cr.P.C. moved on behalf of  
applicant/accused, seeking interim bail. Reply filed by IO.

**Put up on 30.06.2020**

  
Ahlmad to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
27.06.2020


**FIR No.256/2019**  
**u/s 406/420 IPC**  
**PS: Lahori Gate**  
**State Vs. Tarun Kumar and others**

**27.06.2020**

Present: Sh. Ateeq Ahmad, Ld. Addl. PP for the State.  
Sh. Deepak Prakash, Ld. Counsel for applicant/accused.  
Arguments on the Anticipatory Bail application heard through Video Conferencing.

It is submitted by SI G.N. Tiwari that the I.O. of this case FIR, SI Devender Antil has been transferred.

Notice of this bail application be issued to the State as well as to the SHO PS Lahori Gate with the directions to depute some other police official who has carried out investigation of the present case FIR for **14.07.2020**.

  
**(SATISH KUMAR)**  
**LINK/ASJ-2(CENTRAL),**  
**TIS HAZARI COURTS, DELHI.**  
**27.06.2020**

**FIR No.180/2020**  
**u/s 420/468/471/120B IPC**  
**PS: Lahori Gate**  
**State Vs. Sidhant Pandey**

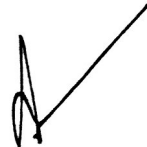
**27.06.2020**

Present: Sh. Ateeq Ahmad, Ld. Addl. PP for the State.  
Sh. M.P. Sinha, Ld. Counsel for applicant/accused.  
Arguments heard on the bail application through Video Conferencing.

It is submitted by ld. counsel for applicant/accused that this is the first bail application whereby I.O. in his reply has mentioned that "Reply to the second bail application of accused Sidhant Pandey in the above mentioned case".

The court has asked from Ld. Counsel for applicant/accused about the bail application and he has stated that this is first bail application whereas I.O. mentioned that this is second bail application and there is confusion and at this stage, ld. Counsel for applicant/accused has submitted that the bail application may kindly be adjourned. Heard.

In view of the submissions made by ld. Counsel for applicant/accused, bail application is adjourned for **29.06.2020**.



**(SATISH KUMAR)**  
**LINK/ASJ-2(CENTRAL),**  
**TIS HAZARI COURTS, DELHI.**  
**27.06.2020**